

time to time, and action is taken in line with Marketing Discipline Guidelines/Dealership Agreement. One special drive was launched during 29.10.1998 to 2.11.1998 all over the country, in which 1364 retail outlets were inspected and supplies to 75 outlets were suspended. In Sonabhadra Distt. of U.P., 12 inspections were carried out and no case of adulteration was detected. To detect adulteration various steps like blue dyeing of kerosene (PDS), furfural doping, filter paper test, stock reconciliation, inspection of retail outlets by mobile laboratories, etc. have been taken by oil companies.

Completion of Building for New Telephone Exchanges

2816. DR. LAXMINARAYAN PANDEY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the new telephone exchanges buildings at Jaora, Mandsaur and Pipliya Mandi in Mandsaur and Ratlam districts have been completed;

(b) if so, the details thereof; and

(c) the cost incurred and the capacity of the said telephone exchanges?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA) : (a) At Mandsaur and Pipliya Mandi the building works have been completed. However building work at Jaora is in progress.

(b) and (c) Mandsaur— This building has been completed at a cost of Rs. 133 lakhs and can accommodate Telephone Exchange equipment of 10,000 lines capacity.

(ii) Pipliya Mandi—This building has been completed at cost of Rs. 31.02 lakhs and can accommodate Telephone Exchange equipment of 2,000 lines capacity.

(iii) Jaora—This building is in progress and a cost of Rs.155 Lakhs has been incurred on it so far. It can accommodate Telephone Exchange equipment of 10,000 lines capacity.

Hydel Power Projects

2817. SHRI SURENDRA PRASAD YADAV (JHANJIHARPUR): Will the Minister of POWER be pleased to state :

(a) whether the Government propose to set up new hydel power projects in the country; and

(b) if so, the details thereof, State-wise?

THE MINISTER OF POWER, MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF NON-CONVENTIONAL ENERGY SOURCES (SHRI P.R. KUMARAMANGALAM) : (a) and (b) Details of the new hydro-electric power projects proposed to be set up in the country are given in the enclosed statement.

Statement			
S.No.	Name of Scheme	State	Installed Capacity (MW)
1	2	3	4
A. Multipurpose/Hydro-Electric Schemes Under Examination in Central Electricity Authority			
1.	Renuka Dam	Himachal Pradesh	40
2.	Budhil	Himachal Pradesh	70
3.	Parbati ST-II	Himachal Pradesh	800
4.	Uhl III	Himachal Pradesh	100
5.	Kuther	Himachal Pradesh	260
6.	Maneri Bhali -II	Uttar Pradesh	304
7.	Kishnu MPP	Uttar Pradesh	600
8.	Mukerian ST-II	Punjab	12.5
9.	Kanhan	Madhya Pradesh	90
10.	Pulichintala	Andhra Pradesh	60
11.	Tattihalla	Karnataka	-
12.	Balimela Extn.	Orissa	150
13.	Myntdu (Leska)	Meghalaya	84
B. Hydro Electric Schemes Cleared/Appriosed by CEA			
1.	Parnal	Jammu & Kashmir	37.5
2.	Sawalkot	Jammu & Kashmir	600
3.	Chamera St-II	Himachal Pradesh	300
4.	Neogal	Himachal Pradesh	12
5.	Baspa II	Himachal Pradesh	300
6.	Hibra	Himachal Pradesh	231
7.	Parbati St-II	Himachal Pradesh	800
8.	Malana	Himachal Pradesh	86
9.	Vishu Prayag	Uttar Pradesh	400
10.	Marhikhera	Madhya Pradesh	40
11.	Omkareshwar	Madhya Pradesh	520
12.	Maheshwar	Madhya Pradesh	400
13.	Nagarjunasagar Tail Pond Dam	Andhra Pradesh	50
14.	Adirapally	Kerala	160
15.	Purulia PSS	West Bengal	900
16.	Bargarh Canal	Orissa	9
17.	Teesta Stage V	Sikkim	510
18.	Turial	Mizoram	60
19.	Tuivai	Mizoram	210
20.	Loktak D/S	Manipur	90

1	2	3	4	1	2	3	4
C. Multipurpose/Hydro-Electric Schemes Returned to Project Authorities for Resubmission				39.	Orchha MPP	Madhya Pradesh	90
				40.	Chikhaldara	Maharashtra	400
1.	Ans-II	Jammu & Kashmir	30	41.	Malshej Ghat	Maharashtra	600
2.	Burser	Jammu & Kashmir	1020	42.	Dudhsagar	Goa	30
3.	Kishan Ganga	Jammu & Kashmir	330	43.	Inchampalli MPP	Andhra Pradesh	975
4.	Lower Kalnai	Jammu & Kashmir	50	44.	Lower Jurala	Andhra Pradesh	147.6
5.	New Ganderbal	Jammu & Kashmir	45	45.	Nelakotta MPP	Andhra Pradesh	60
6.	Pakahl Dul	Jammu & Kashmir	1000	46.	Polavaram	Andhra Pradesh	770
7.	Parkhachik Panikar	Jammu & Kashmir	60	47.	Kabini Dam	Karnataka	20
8.	Sewa ST-II	Jammu & Kashmir	120	48.	Katla & Palana Divn.	Karnataka	-
9.	Shitkari Kulan	Jammu & Kashmir	84	49.	Mahadayi	Karnataka	345
10.	Uri-II (Ph-I)	Jammu & Kashmir	280	50.	Mekadatu ST-I & II	Karnataka	180+180
11.	Baggi	Punjab	40	51.	Shivasamudram	Karnataka	270
12.	Allain Duhangan	Himachal Pradesh	192	52.	Upper Krishna ST-II	Karnataka	297
13.	Dhamwari Sunda	Himachal Pradesh	70	53.	Barapole	Kerala	9
14.	Hibra	Himachal Pradesh	231	54.	Kerala Bhawani	Kerala	150
15.	Karcham Wangtoo	Himachal Pradesh	1000	55.	Kuttiyadi Aug.	Kerala	100
16.	Parbati ST-III	Himachal Pradesh	501	56.	Kuriarkutty Karppara	Kerala	84
17.	Bowala Nand Prayag	Uttar Pradesh	132	57.	Mananthawadi MPP	Kerala	240
18.	Dhauri Ganga	Uttar Pradesh	210	58.	Pandiar Punnapuzha	Kerala	70
19.	Gori Ganga ST-I & II	Uttar Pradesh	180	59.	Pambar	Kerala	30
20.	Gori Ganga IIIA & B	Uttar Pradesh	140	60.	Pallivasal Reh on	Kerala	60
21.	Kotlibhel	Uttar Pradesh	1000	61.	Bhawani Kattalai	Tamil Nadu	90
22.	Lohari Nagpala	Uttar Pradesh	520	62.	Chotlipuzha	Tamil Nadu	60
23.	Pala Maneri	Uttar Pradesh	400	63.	Cauvery Power	Tamil Nadu	850
24.	Panchnad	Uttar Pradesh	90		Project Hogenkal		
25.	Srinagar	Uttar Pradesh	330	64.	Pandiar Punnapuzha	Tamil Nadu	100
26.	Tapovan Vishnugad	Uttar Pradesh	360	65.	Shanmukhandi	Tamil Nadu	30
27.	Tulni Plasu	Uttar Pradesh	42	66.	Upper Amaravati	Tamil Nadu	30
28.	Rahughat	Rajasthan	160	67.	Kadwan	Bihar	450
29.	Bhopalapatnam	Madhya Pradesh	1000	68.	Kanhar	Bihar	300
30.	Binauda	Madhya Pradesh	600	69.	Shankh ST-II	Bihar	186
31.	Gandhisagar Ph-II	Madhya Pradesh	160	70.	Rammam ST-III	West Bengal	60
32.	Gopad	Madhya Pradesh	60	71.	Bhimkund MPP	Orissa	393
33.	Gopalpur	Madhya Pradesh	25	72.	Hirakud-B & Chiplima-B	Orissa	408
34.	Kutru-I	Madhya Pradesh	150	73.	Manibhadra	Orissa	960
35.	Kutru-II	Madhya Pradesh	150	74.	Sindol	Orissa	320
36.	Ken	Madhya Pradesh	50	75.	Demwe	Arunachal Pradesh	520

1	2	3	4
76.	Dihang	Arunachal Pradesh	20000
77.	Ranganadi	Arunachal Pradesh	180
78.	Subansiri	Arunachal Pradesh	4800
79.	Karbi Langpi (Lower)	Assam	100
80.	Karbi Langpi (Upper Borpani)	Assam	60
81.	Lower Kopili	Assam	150
82.	Irang	Manipur	60
83.	Tipaimukh	Manipur	1500
84.	Tuviai	Manipur	51

Reservation in Promotions

2818. SHRI THAWAR CHAND GEHLOT: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether his Ministry has received any memorandum from the Ministry of Personnel, Public Grievances and Pensions in regard to reservation in promotions for the employees and officers belonging to Scheduled Castes and Scheduled Tribes; and

(b) if so, the details thereof and reaction of his Ministry thereto?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI) : (a) and (b) O.M.No. 36012 /18/95-Estt. (Res.) Pt.II dated the 13th August, 1997 from Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) was received. The said O.M. conveys the decision of the Government to continue reservation in promotion for Scheduled Castes and Scheduled Tribes in services/posts under the Central Government till such time as the representation of these categories reaches the prescribed percentage of reservation. Ministry of Law, Justice & Company Affairs is implementing the above Government decision.

Cross Bar Telephone Exchanges

2819. SHRIMATI KAILASHO DEVI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of cross bar telephone exchanges functioning in the country at present; and

(b) the time by which the electronic exchanges are likely to be set up in place of the cross bar system?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA) : (a) At present, 41 cross bar telephone exchanges are functioning in the country.

(b) The electronic exchanges are likely to be set up in place of the cross bar system by December 1999.

Family Planning Programme in Rural Areas

2820. SHRI VIJAY GOEL:

SHRIMATI SHEELA GAUTAM :

SHRI RAVINDRA KUMAR PANDEY:

SHRIMATI SURYAKANTA PATIL :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the programmes launched to create awareness about the family planning in the rural areas;

(b) the total expenditure incurred on these programmes during the year 1998-99, State-wise ; and

(c) the extent to which these programmes have been successful so far, State-wise ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) and (b) Information provided in the annexed statement I and II.

(c) Impact of the programme can be gauged from people's especially women's knowledge and awareness of contraceptive methods and choices. State-wise details are provided in annexed Statement-III.

Statement-I

In rural areas Information, Education and Communication activities are undertaken for generation of awareness of family welfare issues and programmes. Such activities are conducted through the use of Mass Media i.e. TV and Radio, the Printed Media. Films, musical programmes interactive panel discussions convey family welfare messages through the TV and Radio. On special occasions, and for highlighting important programmes, Newspaper advertisements are published. Local specific IEC activities are carried out by the Song and Drama division and Directorate of Field Publicity of the Ministry of Information and Broadcasting, Youth Organisations and Mahila Swasthya Sangha. Population Education programmes at the school and college levels are also being conducted in collaboration with the Ministry of Human Resource Development. Involvement of the Zilla Saksharata Samitis in awareness generation programmes is a major new initiative